GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO.590 TO BE ANSWERED ON THURSDAY, THE 2^{nd} December, 2021

Details of PIL cases

590 # Dr. Kirodi Lal Meena:

Will the Minister of *Lawand Justice* be pleased to state:

- (a) number of Public Interest Litigations (PIL) filed in the Supreme Court and various High Courts during the last two years and the current year, court-wise details thereof; and
- (b) PILs filed particularly in relation to the violation of fundamental rights, the details thereof?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIRENRIJIJU)

(a) to (b): The information is as per Annexure.

ANNEXURE

Statement of Annexure in reply to Rajya Sabha Unstarred Question No. 590 to be answered on 02.12.2021 asked by Dr. Kirodi Lal Meena, Hon'ble MP regarding 'Details of PIL cases'.

Sl. No.	Name of the Court	the Supr	eme C 1e last	ourt and vari	ious	High	(PIL) filed in Courts year, court-	to the v	Ls filed particularly in relation iolation of fundamental rights, iils thereof?
1	HON'BLE SUPREME COURT OF INDIA	Category last two y	O8 dears at a retrieval Filing 2019 2020	als with "Lette nd current yea rieved from In g Year	er Petitic ar, pertai ategratec	n &PII ning to l Case	L Matters" and the above sub	the total oject Cate	r, as per Supreme Court Subject number of cases filed during the gory, in Supreme Court of India on System (ICMIS)} is tabulated
2	HON'BLE HIGH COURT OF ALLAHABAD	Year 2019 2020 2021 (a 27.07.20	r)) s on	Institution 3343 2812 1658	Disp 28 18' 14'	osal 14 77		particula fundame	a of PILs that have been filed arly regarding the violation of ental rights is not available in the er data base.

					Year	No. of cases filed			
3			-		2019	187			
	HON'BLE HIGH COURT				2020	318			
	OF ANDHRA PRADESH				2021 (upto	141			
					20.07.2021)				
		Year	Institution						
4	HON'BLE HIGH COURT	2019	677		No separate record is				
4	OF BOMBAY	2020	237		PIL	S			
		2021	182						
		Year	Filed						
	HON'BLE HIGH COURT OF CALCUTTA	2019	272		204 PILs have been filed				
5		2020	260						
3		2021 (till	206						
		29.07.2021)							
				_					
	HON'BLE HIGH COURT OF CHHATTISGARH	Year	Filed		06 PILs have been filed				
		2019	114						
6		2020	135						
		2021 (till	84						
		25.07.2021)							
		Year	Filed		So far as this Court i				
		2019	415		are several subject cod	des specified in the			
		2020	435		PILs filed in this				
		2021 (upto	234		subjects, however, the				
7	HON'BLE HIGH COURT OF DELHI	27.07.2021)			code exclusively specified for the PILs				
_ ′					particularly relating	to Fundamental			
					Rights.				

8	HON'BLE HIGH COURT OF GAUHATI	Year 2019 2020 2021 (till	Filed 129 143 94	Year	No. of PILs filed w.r.t. violation of fundamental rights
		30.06.2021)		2019 2020 2021	60 70 35
9	HON'BLE HIGH COURT OF GUJARAT	Year 2019 2020 2021 (till 25.07.2021)	Filed 210 204 88	2019 2020 2021 (as on 22.07.2021)	No. of PILs regarding violation of fundamental rights 20 40 17
10	HON'BLE HIGH COURT OF HIMACHAL PRADESH	Year 2019 2020 2021 (till 30.07.2021)	Filed 39 12 18	regarding t Fundamental	PILs were filed he violation of Rights during the s and current year
11	HON'BLE HIGH COURT OF J & K	Year 2019 2020 2021	Institution 86 109 60	The total number of and 68 PILs perta Fundamental Rights.	in to violation of

		***	T21 1		3.7		N CDH C1 1
		Year	Filed		Year	•	No. of PILs filed
12	HON'BLE HIGH COURT	2019	160				regarding
12	OF JHARKHAND	2020	151				violation of
		2021 (till	31				Fundamental
		28.07.2021)					Rights
					2019		40
					2020)	23
					2021		08
	HON'BLE HIGH COURT	Yea	r	Filed			
13	OF KARNATAKA	2019	9	465			
		2020	0	516			
		2021 (till 30	.06.2021)	498			
	HONDI E HIGH COURT	Year	Filing		This registr	ry is	not maintaining a
14	HON'BLE HIGH COURT OF KERALA	2019	259		consolidation	n of de	etails of PILs filed
14	OF KERALA	2020	250		based on the	ir subje	ect matter, hence this
		2021 (till	153		office is not	in a po	osition to furnish the
		29.07.2021)			number of	PILs	filed against the
		,			violation of	fundam	ental rights.
		Year	Filed		All Writ Pet	itions in	the nature of Public
		2019	544		Interest Litig	gation a	re filed under Article
		2020	570		226 of th	e Cor	stitution of India
		2021 (till	373		challenging	violati	on of Fundamental
15	HON'BLE HIGH COURT	30.06.2021)			Rights.		
13	OF MADHYA PRADESH	,					

	HOMBLE HIGH COURT	Year	Filed		Year]	Filed (regarding	5
16	HON'BLE HIGH COURT	2019	2599	7			violation of	
	OF MADRAS	2020	1966				Fundamental	
		2021 (upto	1153				Rights)	
		26.07.2021)			2019		3	
				_	2020		6	
					2021 (up	oto	3	
					26.07.202	21)		
17	HON'BLE HIGH COURT	Year	Filed				entify PILs wh	
1 /	OF MANIPUR	2019	53				fundamental rig	
		2020	51			oarate ca	tegory for such	n is
		2021 (till	38		maintained.			
		27.07.2021)						
18	HON'BLE HIGH COURT	Year	Filed		Yea	ır	Filed	
18	OF MEGHALAYA	2019	20		2019	9	3	1
		2020	13		2020		5	1
		2021	09	09		2021 (as on		
						021)		
19	HON'BLE HIGH COURT		Year		Filed			
19	OF ODISHA		2019		501			
			2020		684			
			2021		373			
	HON'BLE HIGH COURT		Year		Filed			
	OF PATNA		2019		601			
20			2020		366			
20			2021 (till		505			
			27.07.202	1)				

21	HON'BLE HIGH COURT	Year	Filed		No separate cate	egory is available		
	OF PUNJAB &	2019	275	_	relating to Public Interest Litigation			
	HARYANA	2020	206	1	filed particularly regarding the violation			
		2021 (till	106	=		thts. PILs are filed in		
		30.06.2021)	100			e Maintainability of		
		30.00.2021)				igation Rules, 2010		
						listed as a single		
					category.	S		
		Year	Filed		Year	No. of PILs		
		2019	448			pending		
		2020	575			(particularly		
22	HON'BLE HIGH COURT	2021 (till	401			regarding		
	OF RAJASTHAN	27.07.2021)				violation of		
	OF RAJASTIIAN			_		fundamental		
						rights)		
					2019	210		
					2020	229		
					2021 (till	192		
					24.07.2021)			
				1		277 01 1		
		Year	Instituted		Year	No. of PILs filed		
		2019	15			regarding		
		2020	10			violation of		
23	HON'BLE HIGH COURT	2021	05			Fundamental		
	OF SIKKIM				2010	Rights		
					2019	5		
					2020	4		
					2021	3		

	HON'BLE HIGH COURT	Year	J	Filed		Year	No. of PILs filed
	OF TELANGANA	2019	2	02		2019	7
24		2020	3	16		2020	17
		2021 (till	,	79		2021	06
		29.07.2021)					
	HON'BLE HIGH COURT	Year			Institution		
25	OF TRIPURA	2019			24		
23		2020		12			
		2021 (till 30.06.2	2021)		08		
26	HON'BLE HIGH COURT	Year			Filed		
20	OF UTTARAKHAND	2019			221		
		2020		226			
		2021 (till 30.06.2021)			100		
			•				